NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CA(CAA) -106 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: M/s Augite Estate Pvt. Ltd. And M/s India Ink Developers & Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner:

None

For the Respondent:

Ms. Lakshmi Gurung, Standing Counsel for Income

Tax Deptt. with Easha Kadian, Advocate

Mr. Manish Raj, CP for ROC Delhi

ORDER

Ld. Counsel appearing on behalf of the Petitioner requests for an adjournment as the consent affidavit of the shareholders are not on record.

At his request adjourned to 19th January, 2018.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)